

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

STARRED QUESTION NO:141  
ANSWERED ON:10.03.2008  
PRICING OF SPECTRUM  
Saradgi Shri Iqbal Ahmed

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the policy regarding pricing of spectrum licences has been finalised;
- (b) if so, the details thereof and if not the reasons therefor;
- (c) whether the Government has received some suggestions/representations for a fair and equitable spectrum policy from different quarters; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 141 FOR 10TH MARCH, 2008 REGARDING 'PRICING OF SPECTRUM'.

(a) to (d) At present the service providers are paying spectrum charges based on percentage/share of Adjusted Gross Revenue (AGR). The pricing of spectrum is reviewed from time to time, taking into account various relevant aspects, and suggestions thereof.

In order to ensure optimum use and equitable allotment of scarce spectrum resource, the criteria for allotment of spectrum are based on the number of subscribers in an operator's network and their usage of network. These criteria are reviewed from time to time taking into account relevant factors and technological developments.